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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
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1. Gowri V
For Ramani & Shankar

2. A.V. RADHAKRISHNAN.

3. T.V.P. Sai Vihari
For Cibi Vishnu

PETITIONERS
9th Respondent
Counsel for
R3 - R6

Gowri
A.V. Radhakrishnan
T.V.P. Sai Vihari

ORDER

Ms V Gowri, counsel representing the petitioner present. As seen in the order dated 1.11.2016, Shri M L Ganesh and Shri S Arun Kumar, were seen representing R2. They were called but absent on 28.11.2016. Even today there is no representation on behalf of R2. In the circumstances, R2 is set ex parte. Shri T V P Sai Vihari, counsel for R3 to R6 and Shri A V Radhakrishnan, counsel for R9 are present. At request of counsel for R9, time extended finally for filing counter with specific direction to serve copy of the same in advance to the other side. The matter is posted for final hearing. Put up on **19.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)